

Government of Jammu and Kashmir
Forest, Ecology & Environment Department
Civil Secretariat,
Jammu

Notification,
Jammu, the 29th May, 2020

S.O 182-Please read "sub section (1) of section 36 A of the Wildlife Protection Act, 1972" instead of "sub section (1) of section 18 of the Wildlife Protection Act, 1972" and the words "Gambir Mughlan Goral Wildlife Conservation Reserve" instead of "Mughlan Goral Wildlife Conservation Reserve" appearing in second para of the Notification S.O. 29 dated 10-12-2019.

By Order of the Government of Jammu and Kashmir.

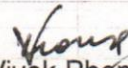
Sd/-
(Sarita Chauhan) IAS
Commissioner/ Secretary to Government
Forest, Ecology & Environment Department.

No.:- FST/WL/PA/2019

Dated: -29-05-2020

Copy to the:

01. Secretary to the Government of India, Ministry of Environment, Forest & Climate Change, Government of India, New Delhi.
02. Principal Secretary to the Hon;ble Lieutenant Governor, J&K.
03. Principal, Chief Conservator of Forests HoFF, J&K, Jammu.
04. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
05. Secretary to the Government, General Administration Department.
06. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
07. Chief Wildlife Warden, J&K, Jammu.
08. Chief Conservator of Forests, Jammu.
09. Divisional Commissioner, Jammu.
10. General Manager, Government Press, Jammu for publication of the S.O in next Government Gazette.
11. Pvt. Secy. to the Chief Secretary J&K.
12. Pvt. Secy. to the Commissioner/Secretary to Government, Forest, Ecology & Environment Department.
13. Pvt. Secy. to Secretary (Technical) Forests, Env. & Ecology Department.
14. Stock file.


(Vivek Phonsa)
Deputy Secretary to Government.
Forest, Ecology & Environment Department

